

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

50. C.P. 4312/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **04.12.2019**

NAME OF THE PARTIES: Ashok Kumar Premchand Pandey

**v/s.**

Telebuild Construction Pvt Ltd & ORS

SECTION 252 OF COMPANIES ACT, 2013

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**ORDER**

List this matter on 12.12.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)